

Serial No. of Order	Date of Order	Order with Signature
12	5.9.95	<p>Misc. Application 590/95 is allowed to be withdrawn on the understanding that the applicant shall represent afresh to the Senior Superintendent of Post Offices, City Division, Cuttack, for consideration of her case in the light of the orders passed by this Tribunal on 13.6.1994 in Misc. Application 336/94, against some vacancies, which have reportedly arisen in the Division.</p> <p>Shri Ashok Mishra, learned Senior Standing Counsel, who was present also heard in the matter.</p> <p style="text-align: right;">8/99.</p> <p>MEMBER (ADMINISTRATIVE)</p>
13	14.12.95	<p>Applicant states that the representation 12.5.1995 has not been yet disposed of. This representation has been filed in continuation of various orders passed by this Tribunal in O.A. 497/95 and subsequent Misc. Applications.</p> <p>I direct Superintendent of Post Offices, City Division, Cuttack to dispose of the representation within one month from to-day. Misc. Application 853/95 is disposed of accordingly.</p> <p style="text-align: right;">S MEMBER (ADMINISTRATIVE)</p>